

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:2414

ANSWERED ON:30.08.2007

LIQUIDATION OF WAGES AND OTHER ARREARS OF EMPLOYEES IN PSES

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Pallani Shamy Shri K.C .;Verma Shri Ravi Prakash

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether the Government has decided to sanction Rs.77.25 crore to liquidate wage and other arrears of employees of 13 Public Sector Enterprises (PSEs);

(b) if so, the details of the package announced in this regard, PSE-wise;

(c) the number of times such grants have been provided by the Government to the sick PSEs during the last three years; and

(d) the steps taken by the Government for the revival of these sick units?

Answer

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SMT. KANTI SINGH)

(a) & (b): Yes Sir, the Government has approved an amount of Rs.77.25 crore (subject to actuals) for providing budgetary support for liquidating outstanding salary/wages and statutory dues as on 31.03.2007 for 13 sick/loss making Public Sector Enterprises (PSEs) under the Department of Heavy Industry. A statement showing the details is annexed.

(c) Prior to this, such budgetary support has been provided by the Government as loan to the sick/loss making PSEs under the Department of Heavy Industry on six occasions during the past three years.

(d) As per the mandate under National Common Minimum Programme (NCMP), revival plans are attempted in sick/loss making PSEs. Board for Reconstruction of Public Sector Enterprises (BRPSE) makes necessary recommendations on future of these companies. Future plans for all these PSEs are at various stages, except in one case i.e. Bharat Ophthalmic Glass Ltd. where a decision for closure has been taken.

Statement referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No.2414 for answer on 30.08.2007 regarding liquidation of wages and other arrears of employees in PSEs raised by Shri Anandrao V. Adsul, Sh. Adhalrao Patil Shivajirao, Sh. K.C. Pallani Shamy and Shri Ravi Prakash Verma.

Budgetary support/loan approved for payment of outstanding salary/wages and other statutory dues to 13 sick/loss making PSEs under Department of Heavy Industry as on 31.03.2007.

(Rupees in crore)

S.No. Name of PSE and location Amount sanctioned
of the Registered Office Salary/Wages Statutory dues Grand total
Col. 3+4

1. Andrew Yule & Co. Ltd., 9.99 13.30 23.29
Kolkata, West Bengal

2. Bharat Ophthalmic Glass Ltd., 0.98 0.14 1.12
Durgapur, West Bengal

3. Bharat Wagon Engg. Co. Ltd., 2.20 0.04 2.24
Patna, Bihar

4. Hindustan Cables Ltd., 16.47 0.30 16.77
Kolkata, West Bengal

5. HMT Limited, Bangalore,	0.00	3.55	3.55
Karnataka.			
6. HMT (Watches) Ltd.,	10.23	0.00	10.23
Bangalore, Karnataka.			
7. HMT (CW) Ltd., Jammu,	3.38	0.00	3.38
Jammu & Kashmir			
8. Hindustan Photo Films Ltd.,	2.54	3.09	5.63
Ooty, Tamil Nadu			
9. Instrumentation Ltd.,	2.64	1.24	3.88
Kota Rajasthan			
10. National Instruments Ltd.,	0.14	0.15	0.29
West Bengal			
11. NEPA Ltd., Nepa Nagar,	3.88	0.45	4.33
Madhya Pradesh			
12. Triveni Structural Ltd.,	0.86	0.63	1.49
Allahabad, Uttar Pradesh			
13. Tungbhadra Steel Products	0.66	0.39	1.05
Ltd., Hospet, Karnataka			
TOTAL	53.97	23.28	77.25